

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

33. R.A. 4/2022

IN

C.P. 709/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.09.2022**

NAME OF THE PARTIES: Raj Petro Specialities Pvt. Ltd.

SECTION 131 OF COMPANIES ACT, 2013

ORDER

Registry shall issue notice to the Respondent and shall file service report along
with postal receipt and track report/acknowledgment.

List this matter on **19.10.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//Rajeev//

Sd/-
H. V. SUBBA RAO
Member (Judicial)